
Vivek Goel Vs Akasa Finance Ltd. & Anr

Comp. App. (AT) (Ins) No. 1171 Of 2022

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Jan. 19, 2023

Acts Referred:

Insolvency and Bankruptcy Code, 2016 " Section 7, 14, 60(5)#National Company Law Tribunal Rules, 2016 " Rule 11

Hon'ble Judges: Rakesh Kumar Jain, Member (J); Naresh Salecha, Member (T)

Bench: Division Bench

Advocate: M.P. Sahay, Awanitika, Sachin Kharb, Rajendra Beniwal, Aman Singhania, Sunil Beniwal, Bano Deshwal

Final Decision: Disposed Of

Judgement